

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF APRIL, 2024

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.04.2024

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.04.2024</i>
CIVIL	16266	442	498	16210
CRIMINAL	0	0	0	0
TOTAL	16266	442	498	16210

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.04.2024</i>
CIVIL	157999	4994	5940	157053
CRIMINAL	32205	1846	2226	31825
TOTAL	190204	6840	8166	188878